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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
BENGALURU.**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 30-01-2017

PRESENT: SHRI RATAKONDA MURALI, MEMBER(J) AND
DR. ASHOK KUMAR MISHRA, MEMBER(T).

APPLICATION NUMBER : —
PETITION NUMBER : TP 280 / 16
NAME OF THE PETITIONER(S) : MURPHY ROAD BUSINESS
CENTRE PVT. LTD.
NAME OF THE RESPONDENT(S) :
UNDER SECTION : 621A

S.NO.	NAME(IN CAPITAL) & PHONE NUMBER	DESIGNATION REPRESENTATION BY WHOM	SIGNATURE
1.	Conscientia Law Associates K. V. Omprakash Kishu Kumar	Advocate	Kishu 8192742542

PCS for Petitioner is present. Await ROC Report. Posted to 09.02.2017.

MEMBER (J)

MEMBER (T)